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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA NO.2959/2004

New Delhi this the 4th March, 2005

**HON'BLE SHRI JUSTICE M.A.KHAN, VICE-CHAIRMAN(J)
HON'BLE SHRI S.A.SINGH, MEMBER(A)**

H.S.Dogra S/o Late Shri Hari Chand Dogra
R/o V-3, Satya Sadan, Madhu Limay Marg,
Chanakya Puri,
New Delhi-21.
(By Advocate: Shri S.K.Sinha)

...Applicant.

Versus

1. Union of India through
Secretary
Ministry of Urban Development & Poverty Alleviation,
Nirmal Bhawan, New Delhi-110 001.
2. Secretary,
Department of Personnel and Training
Ministry of Personnel & Public Grievances
And Pensions, Govt. of India,
North Block, New Delhi.
3. Shri Anant Ram,
Chief Engineer, Valuation,
CPWD, Rhit House,
New Delhi.
4. Shri J.M.Raj,
ADG (SR) CPWD,
Rajaji Bhawan,
Basant Nagar, Chennai,
Tamilnadu.
5. Shri Anil Kumar,
Chief Engineer, PWD, Zone II,
MSO Building, IP Estate,
New Delhi.
6. Shri R.Subramanian,
Er.In Chief,
PWD, Kasturba Gandhi Marg,
New Delhi.
7. Shri K.K.Mutreja,
Chief Engineer, PWD Zone III
MSO Building, IP Estate,
New Delhi.Respondents.

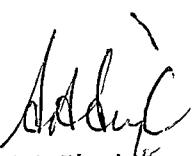
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ORDER (ORAL)

By Shri Justice M.A.Khan, Vice-Chairman(J):

Learned counsel for applicant has submitted that the respondents have promoted the applicant to the post of Additional Director General (Works) in CPWD. He further submitted that he has instruction from the applicant to withdraw the OA. He has requested for dismissing the OA as withdrawn. Accordingly O.A. is dismissed as withdrawn. No costs.


(S.A.Singh)

Member (A)


(M.A.Khan)

Vice-Chairman(J)

/kdr/